COURT-1

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 315 OF 2016

Dated: 11th December, 2017

CORAM: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Reliance Infrastructure Ltd. Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

ORDER

The matter could not be taken up due to administrative reasons.

List the matter on <u>19.02.2018</u>.

Court Master